## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1519/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

Indiabulls Housing Finance Ltd.

V/s.

Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME DESIGNA		ON	SIGNATURE
1	MR ROMAN PAR A/W Pulkit a/w Kenjith	subbraman	pedtor	<b>18</b> .

2. Mrs. Shoma Maitra For financial a/w Mc. Acyushi Mehta creditor i/b Wadi'a Chandy & Co.

## ORDER

## CP No.1519/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)